

Seventeenth Lok Sabha

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**Title: Election of 04 Members from Lok Sabha to the Central Silk Board**

**THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIMATI DARSHNA VIKARAM JARDOSH):** Sir, on behalf of Shri Piyush Goyal ji, I beg to move:

“That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, the Members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act and rules made thereunder.”

माननीय सभापति : प्रश्न यह है :

“कि केंद्रीय रेशम बोर्ड अधिनियम, 1948 की धारा 4 की उप-धारा (3) के खंड (ग) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों तथा उसके अधीन बनाये गये नियमों के अधधीन केंद्रीय रेशम बोर्ड के सदस्यों के रूप में कार्य करने के लिए अपने में से चार सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।

... (व्यवधान)

